

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2849
ANSWERED ON:14.03.2000
RIGHTS OF TRIBALS
HANNAN MOLLAH

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government are aware that rights of the tribals are affected by the Forest Act,
- (b) if so, whether the Government proposed to re-examine the Forest Act; and
- (c) if so, the steps taken by the Government to protect the rights of the tribals?

Answer

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a) No, Sir.

(b)&(c) Does not arise.